NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

42

C.P No. 1168/(MAH)/2017 CA No.

CORAM:

0

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

Dhandhania & Sons

V/s.

Pittie Polymers Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

ORDER

CP No. 1168/I&BP/CLB/MB/MAH/2017

None present. List this matter on 28.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)